RAJYA SABHA

(ii) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (I) above. [Placed in Library. See No. L.T. - 3632/01]

#### REPORT OF THE COMMITTEE ON GOVERNMENT ASSURANCES

श्री रमा शंकर कौशिक (उत्तर प्रदेश) : मैं सरकारी आश्वासनों संबंधी समिति का तिरपनवां प्रतिवेदन (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूं।

## REPORT OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON TRANSPORT AND TOURISM

SHRI SATISH PRADHAN (Maharashtra) : I present the Forty-eighth, Forty-ninth, Fiftieth, Fifty-first and Fifty-second Reports (in English and Hindi) of the Department-related Parliamentary Standing Committee on Transport and Tourism on Demands for Grants (2001-2002) of the (i) Department of Tourism (ii) Department of Culture (iii) Ministry of Civil Aviation (iv) Ministry of Road Transport & Highways and (v) Ministry of Shipping respectively.

### REPORT OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON HOME AFFAIRS

SHRI SURENDRA KUMAR SINGH (Chhattisgarh) : I present the Seventy-fourth Report on the Constitution (Ninety-first Amendment) Bill, 2000 (in English and Hindi) of the Department-related Parliamentary Standing Committee on Home Affairs.

# EVIDENCE TENDERED BEFORE THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON HOME AFFAIRS

SHRI SURENDRA KUMAR SINGH (Chhattisgarh) : I lay on the Table the Evidence tendered before the Department-related Parliamentary Standing Committee on Home Affairs on the Constitution (Ninety-first Amendment) Bill, 2000.

# STATEMENTS OF PUBLIC ACCOUNTS COMMITTEE

SHRI K, RAHMAN KHAN (Karnataka) : I lay on the Table a copy each (in English and Hindi) of the Statements showing further follow up action taken on the recommendations contained in Chapter I and final repties in respect of Chapter V of the following Reports :-

- (i) 4th Report of PAC (12<sup>th</sup> Lok Sabha) on "Heavy Loss arising from Joint venture operation"
- (ii) 8th Report of PAC (12<sup>th</sup> Lok Sabha) on "Assessment of Religious and Charitable Trusts".

### ANNOUNCEMENT RE: ADJOURNMENT OF HOUSE SINE DIE

MR. CHAIRMAN: I have to inform Members that the Business Advisory Committee, at its meeting held today, the 26<sup>th</sup> April, 2001, recommended that the current Session of Raiya Sabha may adjourn *sine die* on 27<sup>th</sup> April, 2001, instead of on 11<sup>th</sup> May, 2001.

## MOTION FOR EXTENSION OF TIME FOR PRESENTATION OF THE REPORT OF THE JOINT COMMITTEE ON THE PATENTS (SECOND AMENDMENT) BILL, 1999

SHRI SURESH A, KESWANI (Maharashtra): I move the following Motion:-

"That the time appointed for presentation of the Report of the Joint Committee of the Houses on the Patents (Second Amendment) Bill, 1999, be extended upto the first day of the last week of the 193<sup>rd</sup> Session of the Rajya Sabha."

The question was put and the motion was adopted.

## THE CONSUMER PROTECTION (AMENDMENT) BILL, 2001

THE MINISTER OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI SHANTA KUMAR): Sir, I move for leave to introduce a Bill further to amend the Consumer Protection Act, 1986.

The question was put and the motion was adopted.